HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 6TH SEPTEMBER, 2010 AT 2.00 P.M.

I. <u>QUESTIONS.</u>

Questions entered in the separate list to be asked and answers given.

II. <u>LEGISLATIVE BUSINESS</u>

1.	Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill, 2010.	A MINISTER	to introduce Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill;
			to move that Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.
2.	The Haryana Municipal Corporation (Amendment) Bill, 2010	A MINISTER	to introduce the Haryana Municipal Corporation (Amendment) Bill;
			to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.
3.	The Haryana Private Universities (Second Amendment) Bill, 2010	A MINISTER	to introduce the Haryana Private Universities (Second Amendment) Bill;
			to move that the Haryana Private Universities (Second Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.
4.	The Kurukshetra University (Amendment) Bill, 2010	A MINISTER	to introduce the Kurukshetra University (Amendment) Bill;
			to move that the Kurukshetra University (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.
5.	The Maharshi Dayanand University (Amendment) Bill, 2010	A MINISTER	to introduce the Maharshi Dayanand University (Amendment) Bill;
			to move that the Maharshi Dayanand University (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.

6.	Bhagat Phool Singh Mahila Vishwavidyalaya	A MINISTER	to introduce Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Amendment) Bill;
	Khanpur Kalan (Amendment) Bill, 2010		to move that Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.
7.	Chaudhary Devi Lal University Sirsa (Amendment) Bill, 2010	A MINISTER	to introduce Chaudhary Devi Lal University Sirsa (Amendment) Bill;
			to move that Chaudhary Devi Lal University Sirsa (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.

CHANDIGARH: THE 3RD SEPTEMBER, 2010. SUMIT KUMAR, SECRETARY.